

LOK SABHA
UNSTARRED QUESTION NO. 4803
TO BE ANSWERED ON 31st March 2022

Demand and Requirement of Petroleum Products

4803. SHRI GUMAN SINGH DAMOR:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the details of annual requirement/demand of petroleum products and natural gas, State/UT-wise;
- (b) the details and the number of petroleum and natural gas reserves in the country, State/UT-wise;
- (c) whether the Government proposes to lay gas pipeline at district headquarters; and
- (d) if so, the time by which work in this regard would to be completed?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS
(SHRI RAMESWAR TELI)

- (a) The consumption of petroleum products and natural gas for the financial year 2020-21 is 194.3 Million Metric Tonnes (MMT) and 60.8 Billion Cubic Metres (BCM) respectively. The details of State-wise consumption of Petroleum products are annexed at Annexure-I
- (b) The state-wise details of balance recoverable reserves of Oil (including Condensate) and Natural Gas in the country as on 01.04.2021 are estimated as under:

Location/ area	Balance Oil (including Condensate) Reserves (in MMT)	Balance Gas reserves (in BCM)
Andhra Pradesh	3.5	27.1
Arunachal Pradesh	3.6	3.1
Assam	110.8	144.3
Gujarat	86.3	45.6
Jharkhand	-	7.8
Madhya Pradesh	-	30.9
Rajasthan	35.3	57.7
Tamil Nadu	6.8	27.3
Tripura	0.1	22.2
West Bengal	0.023	32.2
Eastern Offshore	39	514.5
Western Offshore	189.9	228.6
Total	475.3	1141.3

- (c) & (d) As per PNGRB Act, 2006, the Petroleum & Natural Gas Regulatory Board (PNGRB) is the authority to grant authorization to the entities for development of City Gas Distribution (CGD) network in Geographical Areas (GAs). After 11th CGD bidding round PNGRB has authorized 268 GAs for development of CGD Network in the country. Letters of Intent have been issued for 21 GAs. Further, recently under 11th A CGD bidding rounds PNGRB has invited bids for 6 GAs. After the completion of 11th

and 11th A CGD bidding rounds, the CGD network shall potentially cover 98% population and 88% geographical area of the country.

The entities authorized by PNGRB lay Steel and Medium-density polyethylene (MDPE) pipelines based on technical feasibility of the route in the authorized GAs. As on 31.01.2022, a total of 3,52,961 Inch-kilometre of Steel and MDPE pipelines has been laid by the CGD entities across the country. Expansion of pipeline infrastructure is a continuous activity based on the gas demand assessment of various regions.

Annexure-I referred to in reply to part (a) of Lok Sabha Untarred Question No. 4803 asked by SHRI GUMAN SINGH DAMOR to be answered on 31st March, 2022 regarding “Demand and Requirement of Petroleum Products”.

State-Wise Consumption of Petroleum Products (in MMT)

State/ Union Territory	Financial Year 2020-21
Andaman & Nicobar Islands	0.17
Andhra Pradesh	7.27
Arunachal Pradesh	0.28
Assam	2.71
Bihar	5.52
Chandigarh	0.31
Chhattisgarh	3.42
Dadra & Nagar Haveli and Daman & Diu	0.54
Delhi	2.91
Goa	0.56
Gujarat	21.94
Haryana	9.85
Himachal Pradesh	1.53
Jammu & Kashmir	1.30
Jharkhand	3.14
Karnataka	11.12
Kerala	5.46
Ladakh	0.14
Lakshadweep	0.02
Madhya Pradesh	7.28
Maharashtra	17.85
Manipur	0.24
Meghalaya	0.41
Mizoram	0.13
Nagaland	0.16
Odisha	5.93
Puducherry	0.41
Punjab	5.96
Rajasthan	9.18
Sikkim	0.11
Tamil Nadu	12.20
Telangana	6.22
Tripura	0.23
Uttar Pradesh	18.09
Uttarakhand	1.53
West Bengal	8.49
Total Sales	172.61
PVT Imports/SEZ	21.69
Total Consumption of Petroleum Products	194.30

Source: PPAC Report